

**(2023) 11 AP CK 0010**

**Andhra Pradesh High Court - Amaravati**

**Case No:** Criminal Petition No. 521 Of 2018

Bonthu Durga Vasu & Others

APPELLANT

Vs

State Of A.P. & Others

RESPONDENT

---

**Date of Decision:** Nov. 16, 2023

**Hon'ble Judges:** Tarlada Rajasekhar Rao, J

**Bench:** Single Bench

**Advocate:** S R Sanku, Kaviti Murali Krishna, P Durga Prasad

**Final Decision:** Dismissed

---

**Judgement**